293 Written Answers

PHALGUNA 9,1915 (SAKA)

large number of "Disappearances" in J&K and Puniab. The Government have stated that the Amnesty's report is substantially incorrect. Government in their interaction with the US Government have constantly highlighted the fact that India's commitment to upholding human rights is second to none. that there are Constitutional safeguards available in India for this purpose and have focussed attention on the gross violation of human rights by militants and terrorists, aided and abetted from outside India.

Allocation of Funds to National Highway-8

692. SHRI HARILAL NANJI PATEL: SHRI ARVIND TRIVEDI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to earmark special funds for the development of Ahmedabad-Bombay section of National Highway-8; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): ' (a) No, Sir.

(b) Does not arise.

[Translation]

Rush in DTC Buses

693. SHRIMATI SHEELA GAUTAM: Will the Minister of SURFACE TRANSPORT be pleased to state: (a) whether attention of the Government has been drawn towards the picture published in the Navbharat Times dated January 7, 1994 wherein passengers have been depicted standing on footboard of a bus of Delhi Transport Corporation;

(b) if so, whether there is a limit to the number of standing commuters inside the buses of Delhi Transport Corporation; and

(c) if so, the steps taken or proposed to be taken by the Government to check the rush in buses?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE. TRANSPORT (SHRI JAGDISH TYTLER): (a) The picture published in the Navbharat Times dated January 7, 1994 depicts a Private bus under STA operation.

(b) Yes, Sir.

(c) Enforcement Wing of the Transport Department of the Government of National Capital Territory of Delhi and Delhi Traffic Police are empowered to check excess carriage in the local passengers buses and defaulters are regularly prosecuted as per provisions of the M.V. Act, 1988.

[English]

Radical Changes in Developing Power System

694. SHRI SANDIPAN BHAGWAN THORAT: Will the Minister of POWER be pleased to state: